

**Annexure**

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	235,26,85,150	2	235,26,85,150	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	124,47,41,486	2	5,33,59,504	0	119,13,81,982	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	283	1	283	0	0	0	9	
<b>Total</b>			<b>3,59,74,26,919</b>		<b>2,40,60,44,937</b>	<b>0</b>	<b>119,13,81,982</b>	<b>0</b>		



**Annexure-1**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022) ;  
List of creditors as on: 31-12-2022**

**List of secured financial creditors belonging to any class of creditors (Amount in ₹)**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC




**Annexure-2**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 31-12-2022**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					



**Annexure-3**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 31-12-2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					



**Annexure – 4**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 31-12-2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Subham Corporation Private Limited	11-11-22	110,85,44,770	110,85,44,770	Financial Creditor	0	No	47.12%	0	0	0	0	CCD holder
2	Mr Manav Morada	20-12-22	124,41,40,380	124,41,40,380	Financial Creditor	0	No	52.88%	0	0	0	0	CCD holder



**Annexure 5**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 31-12-2022**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					



**Annexure 6**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 31-12-2022**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					



**Annexure 7**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 31-12-2022**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					





**Annexure 8**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vajra IOT private Limited	26-10-22	9,43,76,659	3,49,04,851	Operational Creditor	0	0	No	0	0	0	5,94,71,808	0	
2	3G Cell Labs Private Limited	04-12-22	2,61,27,288	1,84,54,653	Operational Creditor	0	0	No	0	0	0	76,72,635	0	
3	Tamilnadu Generation and Distribution Corporation Limited	07-12-22	112,42,37,539	0	Operational Creditor	0	0	0	0	0	0	112,42,37,539	0	Claim made as per the arbitral award, an appeal with No: Arb.O.P. No. 64/2020 Under Section 34 of Arbitration and Conciliation Act, is pending before the Hon'ble Madras High Court.



**Annexure – 9**

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 31-12-2022**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	ESI	21-10-22	283	283	Other Creditor	0	0	No	0	0	0	0	

